

NATIONAL COMPANY LAW TRIBUNAL  
SINGLE BENCH  
CHENNAI

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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 01/03/2018 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :  
PETITION NUMBER : CA/163/2018  
NAME OF THE PETITIONER(S) : EMPEE HOTELS LTD  
UNDER SECTION : 97(1)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1. S.K. Rahul Vivek &  
R. Vinodh Prabhu

J - Counsel for Applicant

**ORDER**

Counsel for Applicant present and filed CA/163/2018 under section 97 of the Companies Act, 2013 read with 74 NCLT Rules, 2016 with the prayer to seek direction in favour of the Applicant Company to conduct AGM for the year ended 31.03.2017 on or before 31.03.2018.

Based on the submissions made by the Counsel for the Applicant Company, the Application is allowed. The Applicant Company is directed to conduct AGM for the year ended 31.03.2017 on or before 31.03.2018. Accordingly, Application stands **disposed of.**

(CH. MOHD SHARIEF TARIQ)  
MEMBER (JUDICIAL)

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